

NATIONAL COMPANY LAW TRIBUNAL

SPECIAL BENCH (COURT II)

59/241-242/ND/2019

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL
BENCH (COURT II) OF THE NATIONAL COMPANY LAW TRIBUNAL ON
03.12.2019.**

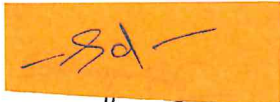
**NAME OF THE COMPANY: M/s Anjali Bhardwaj & Ors. V/s. M/s. VS
Realtech Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Saurabh Kalia and Mr. Juggal Bagga,		
		Advocates		
	For the Respondent:	None		

ORDER

Due to paucity of time, renotify this case on 19th December, 2019.



**(L. N. Gupta)
Member (T)**



**(Dr. Deepti Mukesh)
Member (J)**